### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

## LOK SABHA UNSTARRED QUESTION No. 2368

TO BE ANSWERED ON Friday, March 09, 2018/Phalguna 18, 1939 (Saka)

#### **Converting all Externally Aided Projects**

2368. SHRI KANWAR SINGH TANWAR:

Will the Minister of FINANCE be pleased to state:

- the details of funds or grants released for various projects in Uttar Pradesh during the last two years under the special assistance measures announced for the State of Uttar Pradesh;
- (b) whether the State Government is urging for converting all Externally Aided Projects (EAPs) as NABARD projects;
- (c) if so, the details thereof and the response of Government thereto; and
- (d) the action taken to release funds/ grants for expediting the pending projects under the Central Assistance?

#### **ANSWER**

# MINISTER OF STATE FOR FINANCE (SHRI P. RADHAKRISHNAN)

(a): An amount of Rs.307.58 crore was released in 2015-16 Under Demand No. 32 'Special Assistance' An amount of Rs.80 crore was released in 2016-17 under Demand No. 37 'Special Assistance'. Details of various projects are as follows;

(Rs. in crore)

Year	Projects/Schemes	Amount
2015-16	BRGF (Bundelkhand Package)	264.84
	Development of Water sources for Arsenic and Fluoride affected	13.39
	areas	
	Crime and Criminal Tracking Network System	29.35
2016-17	BRGF (Bundelkhand Package)	80.00

- (b) & (c): No, the State Government of Uttar Pradesh has not submitted any proposal in this regard.
- (d): Following the recommendations of 14<sup>th</sup> Finance Commission for biggest ever increase from 32% to 42% in States' share in divisible pool of Central taxes and duties, various schemes for providing Central Assistance to States stand subsumed in larger devolution.

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